

**FORM G**  
**(1<sup>st</sup> Extension)**

**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ATTIVO ECONOMIC ZONE(MUMBAI) PRIVATE LIMITED**

Operating in development of smart city, Integrated Township Project (ITP) with various commercial, residential, information technology based services , logistics, warehousing, and other facilities at Alibag area of Maharashtra

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Attivo Economic Zone (Mumbai) Private Limited PAN: AAACQ1933F CIN: U45400WB2008PTC224115
2. Address of the registered office	IPCL Building, Plot No. X-1,2 & 3 Block-EP, Sector-V, Salt Lake City Kolkata - 700091
3. URL of website	No website
4. Details of place where majority of fixed assets are located	Alibag-Mumbai Road, Maharashtra
5. Installed capacity of main products/ services	Installed capacity clause is not applicable. The CD is engaged in developing real estate at Alibag area of Maharashtra spread over about 346 acres of land.
6. Quantity and value of main products/ services sold in last financial year	Quantity not applicable as the corporate debtor operates in real estate business. As per the latest available unaudited financial statements for FY 2022-23 revenue from operation was Rs. 1.58 lakh.
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained on request by mail to ip.attivo@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available on request by mail to ip.attivo@gmail.com
10. Last date for receipt of expression of interest	Extended until 27.09.2023 (Original 20.09.2023)
11. Date of issue of provisional list of prospective resolution applicants	Extended until 07.10.2023 (Original 30.09.2023)
12. Last date for submission of objections to provisional list	Extended until 12.10.2023 (Original 05.10.2023)
13. Process email id to submit EOI	ip.attivo@gmail.com

**For Attivo Economic Zone (Mumbai) Private limited (In CIRP)**

Bimal Kanti Choudhury  
Interim Resolution Professional  
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Kolkata, 21<sup>st</sup> September 2023